

में तोरिया और सरसों के मूल्यों में गिरा-  
वट आने पर जब मूल्य 385 रु० प्रति  
क्विंटल के समर्थन मूल्य से नीचे गिर  
गये तब नेफेड को बाजार में प्रवेश करने  
के लिये कहा गया। राजस्थान, गुजरात,  
मध्य प्रदेश, हरियाणा और उत्तर प्रदेश  
राज्यों में सरसों और तोरिया के लिये  
बाजार में हस्तक्षेप किया गया और 1  
अगस्त, 1985 तक 385 रु० प्रति  
क्विंटल के घोषित समर्थन मूल्य पर 76,  
120 मीटरी टन की कुल मात्रा खरीदी  
गई थी। इससे तोरिया और सरसों के  
बाजार मूल्यों में सुधार लाने में मदद  
मिली है।

**Today in Parliament' on the National  
Hook-up**

1687. SHRI SURESH KALMADI:  
SHRI DHARAM CHANDER  
PRASHANT;

Will the Minister of INFORMATION  
AND BROADCASTING be pleased to  
state whether there is any proposal under  
Government's consideration to bring  
Today in Parliament' on the National  
Hook-up of Doordar-shan; if so, when?

THE MINISTER OF STATE OF THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI V. N.  
GADGIL): No, Sir.

**Ban on employment of children**

1688. SHRIMATI MAIMOONA  
SULTAN:  
SHRI BHAGATRAM MAN-  
HAR:  
DR. H. P. SHARMA:

Will the Minister of LABOUR be  
pleased to state:

(a) whether Government have any  
plans to ensure that employment of  
children in any manner for earning  
livelihood is banned and conditions  
provided to ensure that personality can  
develop into its best self by providing  
suitable infrastructure by way of  
education, health and environment and

Ob) if so, what are the details in this  
regard?

THE MINISTER OF STATE OF THE  
MINISTRY OF LABOUR (SHRI T.  
ANJIAH); (a) and (b) While it is  
possible in the immediate future to  
eliminate child labour completely in the  
context of the socio-economic conditions  
prevailing in the country, it has been  
Government's consistent endeavour to  
ensure that children compelled to work by  
circumstances should not be exploited  
and should be able to work in better  
conditions of health and hygiene.  
Government is formulating projects for  
welfare of working children, where  
feasible with involvement of voluntary  
agencies, the objectives of such projects  
would be to maintain the health of the  
child while at work, provide  
supplementary nutrition, non formal  
education and vocational training to help  
them better their future as well as present  
working conditions.

12 NOON

**HOMAGE TO MARTYRS OF FREE-  
DOM STRUGGLE ON THE OCCA-  
SION OF FORTY-THIRD ANNIVER-  
SARY OF QUIT INDIA MOVEMENT**

THE DEPUTY CHAIRMAN: To-  
day, being the 9th of August, we  
would like to make a reference to  
1942 Quit India Movement.

Hon'ble Members, today is one of the  
most momentous and sacred days in the  
history of our freedom move- ment.  
Forty-three years ago this day, from the  
August Kranti Maidan in Bombay, the  
Father of the Nation gave an ultimatum  
to the British to quit India. The Quit  
India Movement launched on that day  
was the last one which culminated in  
our achieving Independence five years  
later. This day is, therefore, a day of  
thanksgiving and dedication. We pay  
our

humble and respectful homage to all those martyrs who gave their lives for the cause of Independence and to all those who have suffered in this cause. Their struggle and sacrifice for liberating Mother India from the foreign yoke will ever be remembered. We can pay no better tribute to all those who laid down their lives for the country than to reaffirm our commitment to uphold the sovereignty and integrity of our country and to serve our people in the best traditions of this great land.

On this occasion, may I suggest, and I hope, the House, will agree with me, that we should have some appropriate memorial in Delhi where a grateful nation could offer its homage to all those who suffered and made, supreme sacrifice so that we could live as a free nation.

I would request the Members to rise in their places and observe a minute's silence as a mark of respect to the memory of martyrs and freedom fighters.

[Hon. Members then stood in silence for one minute.]

The Vice-Chairman (Shri B. Ramakrishnan) : in the Chair.]

#### PAPERS LAID ON THE TABLE

##### I. Reports (1983) of the various rural Banks and related papers

##### H. Audited Accounts (16th to 31st December, 1983) of the Surendranagar, Bhavnagar Gramin Bank Surendranagar

##### III. The Coinage (Standard Weight and remedy of the commemorative coin of 25 paise containing copper "75 percent and nickel 25 percent coined for "Forestry for Development") Bules, 1985.

#### rv. Notifications of the (Ministry of Finance (Department of Revenue) and related payers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Sir, on behalf of Shri Vishwanath Partap Singh, I beg to lay on the Table :—

I« A copy each (in English and Hindi) of the following papers: —

(i) First Annual Report of the Nagaland Rural Bank, Kohima, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1280/85.]

(ii) First Annual Report of the Ratnagiri Sindhudurg Gramin Bank, Ratnagiri, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—12&3/85.]

(iii) First Annual Report of the Akola Gramin Bank, Akola, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon [Placed in Library. See No. LT—1284/85:]

(iv) First Annual Report of the Mizoram Rural Bank, Aizavval for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1286/85.]

(v) Fourth Annual Report of the Lakhimi Gaonlia Bank, Go-laghat (Assam), for the year ended the 31st December, 1983, together with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT—1291/85.]

(vi) Fourth Annual Report of the Pratapgarh Kshetrya Gramin.